

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-512**  
IB-582/ND/2020  
IA/6149/2022

**IN THE MATTER OF:**

Sparta Global Projects Pvt. Ltd.

**....Applicant**

**Vs.**

Kugd Services Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 17.01.2023**

**CORAM:**

**SHRI P.S.N PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent : Mr. Dilpreet Singh, Adv. for R 3

**ORDER**

**IA/6149/2022:-**

This is an application filed under Section 19(2) read with Section 66 of IBC, 2016 seeking the cooperation from the Directors, ex-Management as well as Auditor of the Corporate Debtor. Ld. Counsel for the Auditor is present. Ld. Counsel has prayed for grant of a week day's time to file Vakalatnama and two weeks' time for filing reply. Time prayed for is granted. Let e-notice be served on other Respondents and it may be made clear to the other Respondents by the Court Officer that in case if they fail to appear on the next date of hearing bailable warrants will be issued against them. Ld. Counsel for the Resolution Professional is directed to provide e-mail IDs of all other Respondents. List the matter on **09.02.2023**.

**S/d-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**S/d-**  
**(P.S.N PRASAD)**  
**MEMBER (J)**